

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-517**

CP No.-175/241-242/ND/2019

**IN THE MATTER OF:**

Sunil Kumar Agarwal

...Applicant

**Vs.**

Rancy Construction Pvt. Ltd.

....Respondent

**SECTION**

U/s 241-242

Order delivered on 02.12.2022

**CORAM:**

**JUSTICE TELAPROLU RAJANI,  
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,  
HON'BLE MEMBER (TECHNICAL)**

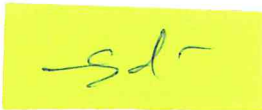
**PRESENT:**

For the Applicant : Ms. Manisha Sharma, Adv.

For the Respondent : Ms. Urvika Suri, Mr. Rishub Kapoor, Advs.

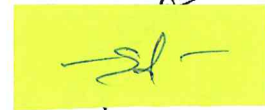
**ORDER**

With the consent of both the parties, list the matter for arguments on  
**02.01.2023.**



**(RAHUL BHATNAGAR)  
MEMBER (T)**

Amit Tiwari



**(JUSTICE TELAPROLU RAJANI)  
MEMBER (J)**